

of a new export quality Wrist-watch, named "Chinar" at Zainkot near Srinagar;

(b) the approximate cost of the watch;

(c) whether Government hopes that it will prove durable as compared to the watches of other countries; and

(d) the approximate foreign exchange Government expect to earn as a result of its sale in foreign countries?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) (a) and (b). HMT's watch unit at Srinagar has been manufacturing hand-wound Wrist Watches with the brand name "Chinar". This watch is priced Rs. 140 exclusive of taxes and quality-wise in the same category as other HMT watches.

(c) Yes, Sir. It will, however, be not correct to say that these watches are designed primarily for export.

(d) No estimate can be made as these watches have so far not been exported. In the context of sizeable unsatisfied local demand no special export effort is also envisaged.

**Alleged Allegations against a Private Transport Firm**

3988. SHRI R. P. ULAGANAMBI.

Will the Minister of DEFENCE be pleased to state:

(a) whether the Director of Resettlement had recommended the case of a private firm for award of contract for operating transport service for domestic passengers at Palam airport;

(b) whether the Director of the firm was black-listed;

(c) if so, the reasons (i) for black-listing and (ii) for recommending him for award of contract thereafter;

(d) whether it is alleged that some Army Officers had used their offices in favour of the firm getting the contract; and

(e) if so, whether any inquiry is proposed to be made to find out the veracity of the allegations

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK) (a) After the I.A.C. had taken a decision to stop their passenger coach service between Delhi and Palam Airport, the International Airport Authority of India (IAAI) decided to conclude a contract with a private transport contractor for the benefit of Airline passengers. At that stage, the Directorate General Resettlement, whose responsibility it is to sponsor ex-servicemen for employment and to advise/guide them into self-employment avenues, advised a group of selected ex-servicemen to form a private limited company for the proposed work and recommended the Company so formed to the IAAI. They were considered by the International Airport Authority of India and awarded contract for operating the passenger coach service between Palam Airport and Delhi for domestic flights.

(b) No Sir

(c) Does not arise.

(d) As stated in (a) above

(e) Does not arise.

**Eats Resettlement Project**

3989. SHRI R. P. ULAGANAMBI:

Will the Minister of DEFENCE be pleased to state:

(a) whether his Ministry has sponsored a Resettlement Project called "EATS";